

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No.1631 of 2018

&

M.A. Mo.2335 of 2018

This the 24th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N.Shrivastava, Member (A)**

Dr. B.D. Athani, aged 62 years,
S/o Sh. Dhruvaraj Athani,
r/o B-7, Tower No.6, New Moti Bagh,
New Delhi-110023.

....Applicant

(By Advocate : Shri Soubodh Kumar Kaushik)

VERSUS

Union of India
Through its Secretary,
Ministry of Health & Family Welfare,
Govt. of India, Nirman Bhawan,
New Delhi.

.....Respondent

(By Advocate : Shri Satish Kumar)

ORDER (ORAL)

Justice Dinesh Gupta, Chairman :

MA 2335/2018

The applicant through the medium of this MA has sought leave of this Tribunal to withdraw the OA 1631/2018. Prayer is allowed. MA is disposed of accordingly.

OA 1631/2018

In view of the Order passed in MA 2335/2018 today, this OA is dismissed as withdrawn.

2. Interim relief granted earlier stands vacated.

**(K.N.Shrivastava)
Member (A)**

/ravi/

**(Justice Dinesh Gupta)
Chairman**